

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :30/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/30001/2025 ARBP/72/2025	M/S JHARSUGUDA PROJECTS PRIVATE LIMITED VS NIMISH ATHA	SIDHARTH SHANKAR PADHY VS	// ( //
2	D-BLAPL/22583/2025 BLAPL/7956/2025	BHAGABAN MOHANTY VS STATE OF ODISHA	PRATIK NAYAK VS	TALABANIA /23 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000035/2025
3	D-BLAPL/22797/2025 BLAPL/7957/2025	MANORANJAN JENA VS STATE OF ODISHA	SAMARESH PATTNAIK VS	ABHAYACHANDPUR /51 /2024 A.D.J.,KUJANG(Jagatsinghapur ) Spl/0000044/2025
4	D-BLAPL/22739/2025 BLAPL/7958/2025	NARAYAN NAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000099/2024
5	D-BLAPL/22799/2025 BLAPL/7959/2025	ADARSH KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000011/2025
6	D-BLAPL/22740/2025 BLAPL/7960/2025	JITU JANI VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /569 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001608/2025
7	D-BLAPL/22809/2025 BLAPL/7961/2025	DEBA @ TALA @ RUPA BARIJAH VS STATE OF ODISHA	SUBRATA PANDA VS	KAMAKHYANAGAR /447 /2023 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000052/2024
8	D-BLAPL/22746/2025 BLAPL/7962/2025	MANAS SAHOO VS STATE OF ODISHA	ABHAS MOHANTY VS	BHADRAK RURAL /240 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001041/2025
9	D-BLAPL/22826/2025 BLAPL/7963/2025	SINDHU JAMBEKA VS STATE OF ODISHA	SABYASACHI MISHRA VS	DASMANTAPUR /171 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000057/2025
10	D-BLAPL/22785/2025 BLAPL/7964/2025	SK. SARFARAZ VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	JATNI P.S. /90 /2025 J.M.F.C.,JATNI(Khordha ) GR/0000153/2025
11	D-BLAPL/22869/2025 BLAPL/7965/2025	NIRAKAR NAYAK VS STATE OF ODISHA	RAJ KUMAR ROUT VS	KHURDA ROAD G.R.P.S. /125 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000342/2025

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12	D-BLAPL/22793/2025 BLAPL/7966/2025	LAXMIKANTA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ADDL.SESION JUDGE CUM SPL.JUDGE 2(A)CC/0000011/2025
13	D-BLAPL/22888/2025 BLAPL/7967/2025	TAPAN PADHAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	PUINTALA /103 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000016/2025
14	D-BLAPL/22678/2025 BLAPL/7968/2025	RUSIA DAS VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	NIRAKARPUR /213 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000194/2025
15	D-BLAPL/22349/2025 BLAPL/7969/2025	SUBRAT BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	AUL /210 /2025 J.M.F.C,AUL(Kendrapara ) GR/0000543/2025
16	D-BLAPL/22912/2025 BLAPL/7970/2025	BIRANCHI NARAYAN CHOUDHURY VS STATE OF ODISHA	KURESH PRASAD DASH VS	KHAJURIPADA /132 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000693/2025
17	D-BLAPL/22941/2025 BLAPL/7971/2025	AKASH GUPTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
18	D-BLAPL/18909/2025 BLAPL/7972/2025	SOUDEEP HAZRA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000268/2025
19	D-BLAPL/22650/2025 BLAPL/7973/2025	ROHIT PUTEL VS STATE OF ODISHA	SARBESWAR SAHOO VS	SINDHIKELA PS /1 /2024 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000003/2024
20	D-BLAPL/22385/2025 BLAPL/7974/2025	BASUDEV MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI /13 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000003/2024
21	D-BLAPL/22749/2025 BLAPL/7975/2025	SHANTI MOHARANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA ROAD G.R.P.S. /49 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000222/2025
22	D-BLAPL/22396/2025 BLAPL/7976/2025	BIKASH MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /274 /2023 3RD A.D.J., BHUBANESWAR(Khordha ) TR/0000034/2024
23	D-BLAPL/22830/2025	BIDYADHAR SAHU	SHIBANI SHANKAR PRADHAN	KHAPRAKHOL /51 /2025

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	BLAPL/7977/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARA GR/0000232/2025
24	D-BLAPL/23057/2025 BLAPL/7978/2025	MINATI MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /296 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000338/2025
25	D-BLAPL/22417/2025 BLAPL/7979/2025	NIROJ @ DINABANDHU SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TALSARA /114 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000071/2023
26	D-BLAPL/22446/2025 BLAPL/7980/2025	HEMANTA KUMAR DAS @ HEMANTA DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /209 /2025 J.M.F.C.,AUL(Kendrapara ) GR/0000542/2025
27	D-BLAPL/22932/2025 BLAPL/7981/2025	BHAGBAN CHOWDHURY VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000017/2025
28	D-BLAPL/22504/2025 BLAPL/7982/2025	MANOJ MALLIK @ MANOJA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur ) 2(A)CC/0000005/2025
29	D-BLAPL/22876/2025 BLAPL/7983/2025	SIBARAM PARIDA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	HINJILI /343 /2025 J.M.F.C.,HINJILI(Ganjam) GR/0000403/2025
30	D-BLAPL/22657/2025 BLAPL/7984/2025	ADMA KURAMI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /60 /2021 DISTRICT AND SESSIONS JUDGE,MALANGIRI CT/0000165/2021
31	D-BLAPL/22945/2025 BLAPL/7985/2025	SUSIL NAYAK @ SUSIL KUMAR NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JEYPORE SADAR /126 /2024 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000107/2024
32	D-BLAPL/22951/2025 BLAPL/7986/2025	PUNAM TIGGA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /107 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000055/2025
33	D-BLAPL/23005/2025 BLAPL/7987/2025	SAMEER KUMAR GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GANGAPUR (ASKA) /437 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001254/2025
34	D-BLAPL/23008/2025 BLAPL/7988/2025	KARTIK ROUSTRAY VS	ASIT KUMAR JENA VS	MALKANGIRI /402 /2023 S.D.J.M.,MALKANGIRI(Malkangiri )

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35	D-BLAPL/22924/2025 BLAPL/7989/2025	STATE OF ODISHA MINJA @ RATHI @ RATHIA JANI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GR/0000489/2023 DASPALLA /154 /2025 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000082/2025
36	D-BLAPL/22925/2025 BLAPL/7990/2025	SANGRAM KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000133/2021
37	D-BLAPL/22926/2025 BLAPL/7991/2025	PRAHALLAD MUDULI VS STATE OF ODISHA	ARIJEET MISHRA VS	MACHHKUND /33 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000036/2025
38	D-BLAPL/22258/2025 BLAPL/7992/2025	SAFIUL @ SHAFIUL HUDA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /39 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000100/2025
39	D-BLAPL/23022/2025 BLAPL/7993/2025	BHABANI SANKAR BARIK VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	JASHIPUR /286 /2022 A.D.J.,KARANJIA(Mayurbhanj) ST/0000024/2023
40	D-BLAPL/21470/2025 BLAPL/7994/2025	NITYANANDA PUROHIT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /233 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000070/2024
41	D-BLAPL/21730/2025 BLAPL/7995/2025	AJAY NAIK VS STATE OF ODISHA	DEBASIS SAHOO VS	BELLAGUNTHA /174 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000538/2025
42	D-BLAPL/21812/2025 BLAPL/7996/2025	DIPU @ PRAKASH HARICHANDAN VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /143 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000037/2025
43	D-BLAPL/22790/2025 BLAPL/7997/2025	PRIYAM PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /60 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000537/2025
44	D-BLAPL/22854/2025 BLAPL/7998/2025	JAGARAO WANDALAKA @ WANDALAKA JAGARAO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	K.SINGHPUR /52 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000031/2025
45	D-BLAPL/22916/2025 BLAPL/7999/2025	SANTOSH RANA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GOCHHAPADA /130 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000680/2025

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46	D-BLAPL/21556/2025 BLAPL/8000/2025	SK. MOHAMMAD SAFI VS STATE OF ODISHA	AMLAN MOHANTY VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur ) Spl/0000005/2025
47	D-BLAPL/21674/2025 BLAPL/8001/2025	SAMSAN MALLICK @ MALLIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ADVA /26 /2025 J.M.F.C.,MOHANA(Gajapati ) GR/0000033/2025
48	D-BLAPL/22863/2025 BLAPL/8002/2025	BIKASH NAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /168 /2025 J.M.F.C.,KHARIAR(Nuapada ) CT/0000167/2025
49	D-BLAPL/22927/2025 BLAPL/8003/2025	LALIT SAMANTARAY @ LALIT KUMAR SAMANTARAY VS STATE OF ODISHA	SARADA PRASAD DASH VS	MANGALA BAG /141 /2025 J.M.F.C.,CUTTACK(Cuttack) GR/0000372/2025
50	D-BLAPL/23076/2025 BLAPL/8004/2025	FAJAL KHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PADWA /21 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000146/2023
51	D-BLAPL/23040/2025 BLAPL/8005/2025	BIMAL KUMAR DIGAL @ CHIKUN VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /106 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000386/2025
52	D-BLAPL/20901/2025 BLAPL/8006/2025	GOBINDA CHARAN KHETI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000003/2025
53	D-BLAPL/22683/2025 BLAPL/8007/2025	JAGDEEP SINGH @ DIPU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MAHANGA /211 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000321/2025
54	D-BLAPL/22151/2025 BLAPL/8008/2025	AJIT SARKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000053/2020
55	D-BLAPL/22701/2025 BLAPL/8009/2025	PRIYAM PRATHAM SABAT VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	DIGAPAHANDI /232 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000287/2025
56	D-BLAPL/20811/2025 BLAPL/8010/2025	SONA MALLIK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BETNOTI /40 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000019/2025
57	D-BLAPL/23002/2025	BALMIKISWAR SETHI @ BALMIKI	JYOTIRMAYA SAHOO	KHALLIKOTE /592 /2025

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	BLAPL/8011/2025	VS STATE OF ODISHA	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001610/2025
58	D-CMAPL/27613/2025 CMAPL/225/2025	BASIRAM BIBI VS BHAGABAT LAI MISHRA	ADV. VS	// ()
59	D-CMP/27311/2025 CMP/1141/2025	MUKTESWAR PATEL VS JAYANARAYAN KISAN	PRAFULLA KUMAR KAR VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu CS/0000063/2016
60	D-CMP/29445/2025 CMP/1142/2025	DEBENDRA PRASAD PATRA VS DEBDAS MOHANKUDO	MANOJ KUMAR PATI VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000093/2023
61	D-CMP/30046/2025 CMP/1143/2025	BASANTI BEHERA VS JATINDRA BARIK	BISWAJIT MOHAPATRA VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa Fd/0000825/2017
62	D-CMP/30635/2025 CMP/1144/2025	BISWAJIT PUHAN VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
63	D-CMP/30399/2025 CMP/1145/2025	MIRZA NAZIA FARHEEN @ M. NAZIA FARHEEN VS PENUGURTHI SITA	BASUDEV MISHRA VS	// DISTRICT AND SESSIONS JUDGE,NAWA Fao/0000003/2025
64	D-CONTC/27623/2025 CONTC/3567/2025	REBATI MOHANTY VS AJAYA BARIK, DIST. EDUCATION OFFICER, GANJAM	ADV. VS	// ()
65	D-CONTC/29184/2025 CONTC/3568/2025	ANAMA CHARAN MAHANTA VS VISAL SINGH, COLLECTOR AND D.M, KEONJHAR	ADV. VS	// ()
66	D-CONTC/30237/2025 CONTC/3569/2025	S.KUMAR RAO VS SATYABRATA SAHU,IAS	DHANANJAYA MUND VS	// ()
67	D-CONTC/30274/2025 CONTC/3570/2025	SUKUMAR PANDA VS DR.SURESH CHANDRA MOHANTY,C.D.M AND P.H.O,SUNDARGARH	ADV. VS	// ()
68	D-CONTC/30277/2025 CONTC/3571/2025	RINKI PRUSTY VS	ADV. VS	// ()

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69	D-CONTC/30279/2025 CONTC/3572/2025	DR.SANJUKTA SAHOO,DIRECTOR OF FAMILY WELFARE,ODISHA RABI NARAYAN PATI VS DHIRENDRA KORKORA,DIRECTOR OF SECONDARY EDUCATION,ODISHA	ADV. VS	// // ()
70	D-CONTC/30283/2025 CONTC/3573/2025	SUMANTA KUMAR PRADHAN VS NIRANJAN SAHOO, DIST. EDUCATION OFFICER CUM D.P.C, SAMAGRA SIKSHYA,ANGUL	ADV. VS	// // ()
71	D-CONTC/30286/2025 CONTC/3574/2025	SUDHIR KUMAR BEHERA VS NIRANJAN SAHOO,D.E.O-CUM-DIST. PROJECT COORDINATOR,ANGUL	ADV. VS	// // ()
72	D-CONTC/30334/2025 CONTC/3575/2025	SAMEER KUMAR ROUT VS ANU GARG,IAS	ADV. VS	// // ()
73	D-CONTC/30388/2025 CONTC/3576/2025	DHARANIDHAR DAS VS SHALINI PANDIT,IAS	ADV. VS	// // ()
74	D-CONTC/30389/2025 CONTC/3577/2025	JAYANTA KUMAR DASH VS SHALINI PANDIT,IAS	ADV. VS	// // ()
75	D-CONTC/30418/2025 CONTC/3578/2025	BISHNU CHARAN BISOI VS AMRIT RUTURAJ,IAS	ADV. VS	// // ()
76	D-CONTC/30497/2025 CONTC/3579/2025	ADAIT CHARAN BHOL VS GIRISH S.N,IAS	ADV. VS	// // ()
77	D-CRLA/21935/2025 CRLA/891/2025	B.BADRI PRASAD PATRA@ RAO@ P.BADRIPRASAD PATRA VS STATE OF ODISHA	LAMBODAR ACHARI VS	ASKA /282 /2006 AD-HOC ADDL.DIST.JUDGE,ASKA(Ganj ST/000020/2010
78	D-CRLA/22418/2025 CRLA/892/2025	KIRAN NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /84 /2014 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000202/2014
79	D-CRLMC/21733/2025 CRLMC/2881/2025	AMULYA KUMAR DASH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	CHANDANPUR /84 /2018 GRAMA NYAYADHIKARI,PURI(Puri) GR/0001074/2018

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80	D-CRLMC/21747/2025 CRLMC/2882/2025	BASUDEV BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JASHIPUR /70 /2023 SPL.JUDGE, KARANJIA(Mayurbhanj) Spl/0000004/2023
81	D-CRLMC/22383/2025 CRLMC/2883/2025	DEBASHIS DASH @ PANDA VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAİK VS	KHURDA PS /150 /2017 ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000347/2017
82	D-CRLMC/22733/2025 CRLMC/2884/2025	NANDAN PANIGRAHI VS GITARANI DAS ADHIKARI @ GITANJALI	ARUN KUMAR BEHERA VS	// J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000171/2020
83	D-CRLMC/22771/2025 CRLMC/2885/2025	RAMESH CHANDRA SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /407 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000333/2024
84	D-CRLMC/22780/2025 CRLMC/2886/2025	JOSEPH KHINBUDI@KHEMUNDU VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	SEMILLIGUDA /20 /2020 NAYADHIKARI GRAMYA NAYALAYA, GR/0000011/2020
85	D-CRLMC/22819/2025 CRLMC/2887/2025	SUDARSAN MAJHI @ MAJHI SUDARSAN@M.SUDARSAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /69 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000051/2024
86	D-CRLMC/22825/2025 CRLMC/2888/2025	BIKASH TANDIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 3RD ADDL DISTRICT JUDGE, BALASOR Spl/0000350/2021
87	D-CRLMC/22828/2025 CRLMC/2889/2025	SAMUEL @ SASWATA KUMAR DIGAL @ SAMEL DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /106 /2021 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000057/2021
88	D-CRLMC/22831/2025 CRLMC/2890/2025	GODAVARISH MISHRA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	DELANGA /14 /2023 J.M.F.C.,PIPILI(Puri) ICC/0000022/2025
89	D-CRLMC/22891/2025 CRLMC/2891/2025	DHARANIDHA SAHOO @ DHARANIDHAR SAHOO VS SOUDAMINI SAHOO	SOUMYA RANJAN DAS VS	//0 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CRL.EXN/0000031/2023
90	D-CRLMC/22911/2025 CRLMC/2892/2025	BINOD RAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /59 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000537/2025
91	D-CRLMC/22914/2025	NIKUNJA SAHU	SANTOSH KUMAR MAHANTY	POLASARA PS /71 /2011

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	CRLMC/2893/2025	VS STATE OF ODISHA	VS	A.D.J.,KODALA(Ganjam) ST/000028/2020
92	D-CRLMC/22915/2025 CRLMC/2894/2025	KHETRABASI NAYAK @ MANOJ VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /52 /2014 J.M.F.C.,POLSARA(Ganjam) GR/0000161/2014
93	D-CRLMC/22948/2025 CRLMC/2895/2025	PRAMILA SATAPATHY VS STATE OF ODISHA(VIG.)	ABHINANDAN PRADHAN VS	BHUBANESWAR VIGILANCE /24 /2009 SPECIAL JUDGE, SPL. COURT,BHUBAN TR/0000003/2017
94	D-CRLMC/22671/2025 CRLMC/2896/2025	MITHUNU NAIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	SURADA /23 /2014 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000010/2014
95	D-CRLMC/22907/2025 CRLMC/2897/2025	BASANTI MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /61 /2020 J.M.F.C.,NAYAGARH(Nayagarh ) GR/0000166/2020
96	D-CRLMC/23043/2025 CRLMC/2898/2025	PRAFULLA KUMAR ROUT VS KAMALA KANTA NAYAK	SUKANTA KUMAR NAYAK VS	/ /0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000021/2025
97	D-CRLMC/22909/2025 CRLMC/2899/2025	RAJENDRA KENDRUKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NARAYANPATNA /1 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000032/2022
98	D-CRLMC/23047/2025 CRLMC/2900/2025	PRAFULLA KUMAR ROUT VS KAMALA KANTA NAYAK	SUKANTA KUMAR NAYAK VS	/ /0 DISTRICT & SESSIONS JUDGE,BHADRA CRA/0000020/2025
99	D-CRLMC/22910/2025 CRLMC/2901/2025	RAJENDRA KENDRUKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	NARAYANPATNA /2 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000031/2022
100	D-CRLMC/22895/2025 CRLMC/2902/2025	PURNA CHANDRA MUNI VS STATE OF ODISHA	PRONOY MOHANTY VS	MAHILA (BERHAMPUR) /7 /2024 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar ST/0000067/2025
101	D-CRLMC/22897/2025 CRLMC/2903/2025	DIBYARANJAN MAIKAP@SURYAKANTA MAIKAP@KALIA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BONTH /166 /2022 S.D.J.M.,BHADRAK(Bhadrak ) GR/0002664/2022
102	D-CRLMC/22940/2025 CRLMC/2904/2025	CHANDAN @ AMRUTI RANJAN ROUT VS	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /301 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL

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103	D-CRLMC/22905/2025 CRLMC/2905/2025	STATE OF ODISHA SUDARSAN SUNA VS	ABHILASH MISHRA VS	GR/0000402/2025 BINIKA /63 /2016 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000016/2016
104	D-CRLMC/22946/2025 CRLMC/2906/2025	STATE OF ODISHA SABITRI PRADHAN VS	SANJIT MISHRA VS	BANAPUR P.S. /82 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha ) GR/0000073/2022
105	D-CRLMC/22954/2025 CRLMC/2907/2025	STATE OF ODISHA SUNIL LENKA VS	PANCHANAN PANIGRAHI VS	MAHABIROD /33 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000155/2025
106	D-CRLMC/22975/2025 CRLMC/2908/2025	STATE OF ODISHA NAMITA NAYAK @ NAMITA KUMARI ROUTA VS	DILLIP KUMAR PATTANAYAK VS	SAMBALPUR TOWN /176 /2017 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0001503/2017
107	D-CRLMC/23067/2025 CRLMC/2909/2025	STATE OF ODISHA JYOTI SHANKAR PANDA @ JYOTISANKAR PANDA VS	SAILAZA NANDAN DAS VS	MAHILA P.S.(BBSR) /135 /2016 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002334/2016
108	D-CRLMC/22015/2025 CRLMC/2910/2025	STATE OF ODISHA JAGYASENI JHANKAR VS	PRASHANTA KUMAR DAS VS	MAHILA PS SAMBALPUR /5 /2019 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000197/2019
109	D-CRLMP/22688/2025 CRLMP/971/2025	STATE OF ODISHA RATNAKAR MALLIK VS	ASIT KUMAR JENA VS	// ()
110	D-CRLMP/22536/2025 CRLMP/972/2025	STATE OF ODISHA ANARA BIBI @ ANARA BEGUM VS	AMULYA RATNA PANDA VS	// // // ()
111	D-CRLMP/21966/2025 CRLMP/973/2025	STATE OF ODISHA PADALA SRINIVASA RAO VS	SATRUGHNA DASH(A) VS	// // ()
112	D-CRLMP/22659/2025 CRLMP/974/2025	STATE OF ODISHA KIRAN KUMAR PANDA@RIKAN VS	NEELAKANTHA PANDA VS	// // JEYPORE TOWN /333 /2022 ()
113	D-CRLMP/21968/2025 CRLMP/975/2025	COMMN. CUM SECY., HOME AFFAIRS DEPT., BBSR ROKKAM ANANTA VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// // // ()

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114	D-CRLMP/22821/2025 CRLMP/976/2025	TABREJ GOLAM KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //
115	D-CRLMP/22079/2025 CRLMP/977/2025	JATADHARI PAIKA VS STATE OF ODISHA	NETRANANDA BISWAL VS	//0 () //
116	D-CRLMP/22634/2025 CRLMP/978/2025	MANJULATA PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	GHASIPURA /242 /2025 () //
117	D-CRLMP/22715/2025 CRLMP/979/2025	SUNITA BEHERA VS STATE OF ODISHA	VISWAJEET MALLICK VS	//0 () //
118	D-CRLMP/21977/2025 CRLMP/980/2025	CHANDRAKANT SABAT VS SCTY. HOME DEPT. ,GOVT. OF ODISHA, BBSR	VS	//0 () //
119	D-CRLREV/20222/2025 CRLREV/453/2025	DASHARATHI KHILAR VS STATE OF ODISHA	DAYANIDHI MISHRA VS	SORO /517 /2022 J.M.F.C.,SORO(Baleshwar) ICC/0000023/2024
120	D-CRLREV/20236/2025 CRLREV/454/2025	SANYASI BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000224/2023
121	D-CRLREV/20720/2025 CRLREV/455/2025	JAGANNATH BISOYI VS LINGARAJ AGRAWAL	SIDHANT KUMAR JENA VS	//0 J.M.F.C, KOKSARA(Kalahandi) ICC/0000009/2023
122	D-CRLREV/22374/2025 CRLREV/456/2025	GOPAL KRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha ) ICC/0000984/2024
123	D-CRLREV/18638/2025 CRLREV/457/2025	BISHNU CHARAN SAMAL VS KRUSHNA CHANDRA ACHARYA	PRAMOD KUMAR LENKA VS	JAGATSINGPUR /311 /2019 DISTRICT & SESSIONS JUDGE,JAGATSI ICC/0000014/2022
124	D-CRLREV/22433/2025 CRLREV/458/2025	M/S.NR GREENWOOD CONSTRUCTION PVT. LTD., BANGALORE VS STATE OF ODISHA	BIBHU PRASAD DAS VS	//0 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0003971/2024
125	D-CRLREV/22438/2025	M/S.NR GREENWOOD CONSTRUCTION PVT. LTD.	BIBHU PRASAD DAS	//0

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	CRLREV/459/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0003972/2024
126	D-CRLREV/22902/2025 CRLREV/460/2025	ASIF MOLLA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BISOI /164 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CMC/0000283/2024
127	D-CRLREV/22421/2025 CRLREV/461/2025	SATYABAN BEHERA VS SUBHASHREE ASRAYALATA DAS	VS	//0 JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000047/2023
128	D-CRP/30586/2025 CRP/30/2025	CHARAN PAHAN VS SUDARSAN BARIK	LALATENDU SAMANTARAY VS	// CIVIL JUDGE (SD),KHALIKOTE(Ganjam) CS/0000043/2024
129	D-CRP/29250/2025 CRP/31/2025	JAYADEV MISHRA VS RANJAN RASHMI MISHRA	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000186/2020
130	D-FAO/30378/2025 FAO/356/2025	THE MANAGER M/S. NEW INDIA ASSURANCE COMPANY LIMITED,T.P CELL,CUTTACK VS PRIYANKA RANA	GOPAL CHANDRA SAMANTARAY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000003/2021
131	D-FAO/25790/2025 FAO/357/2025	LARSEN AND TOUBRO LIMITED, TAMIL NADU VS RASMITA BEHERA	JYOTI RANJAN DEO VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000003/2024
132	D-FAO/30384/2025 FAO/358/2025	PHULMONI MAZI @ FULMANI MAJHI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000128/2024
133	D-MACA/23337/2025 MACA/875/2025	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE COMPANY LIMITED,BBSR VS SMRUTI RANJAN ROUT	ADAM ALI KHAN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000039/2020
134	D-MACA/23332/2025 MACA/876/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,KHORDHA VS BHARATI PRAVA ACHARYA	ADAM ALI KHAN VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000102/2022
135	D-MACA/23618/2025 MACA/877/2025	ROYAL SUNDARAM GENERAL INSURANCE CO.LTD. VS ARUNABALA MISHRA	ADAM ALI KHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000269/2019
136	D-MACA/23678/2025 MACA/878/2025	THE DIVISIONAL MANAGER, ORIENTAL GENERAL INSURANCE COMPANY LIMITED, VS	ADAM ALI KHAN VS	// 1ST M.A.C.T., DEOGARH(Debagarh )

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137	D-MACA/23688/2025 MACA/879/2025	JAYDEB KISAN D.M.,ORIENTAL INSURANCE CO. LTD., ROURKELA VS CHANDRA GAGARAI	ADAM ALI KHAN VS	Mac/0000041/2022 // 4TH M.A.C.T. KEONJHAR(Kendujhar)
138	D-MACA/23694/2025 MACA/880/2025	THE LEGAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED,KHURDA VS LIPSAPRIYADARSINI PATRA	ADAM ALI KHAN VS	Mac/0000083/2021 // 1ST M.A.C.T., CUTTACK(Cuttack)
139	D-MACA/26039/2025 MACA/881/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS SOBHAGINI SAHOO	ADAM ALI KHAN VS	Mac/0000816/2020 // A.D.J.,DHENKANAL(Dhenkanal)
140	D-MACA/26101/2025 MACA/882/2025	M/S. ORIENTAL INSURANCE CO. LTD,KHURDA VS HRUSIKESHA PRADHAN	AMIT KUMAR NATH VS	Mac/0000290/2015 // III MACT,PURI(Puri)
141	D-MACA/27640/2025 MACA/883/2025	MANAGER( LEGAL) , M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS JHARANA DEVI	ADAM ALI KHAN VS	Mac/0000320/2012 // 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin
142	D-MACA/27745/2025 MACA/884/2025	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS TULASI GANDA	SABITA RANJAN PATTNAIK VS	Mac/0000001/2023 // 1ST M.A.C.T,KORAPUT(Koraput)
143	D-MACA/28479/2025 MACA/885/2025	MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., KHORDHA VS MAMATA RATH	SUBRAT SATPATHY VS	Mac/0000124/2023 // 5TH M.A.C.T., KHURDA(Khordha )
144	D-MACA/28525/2025 MACA/886/2025	SBI GENERAL INSURANCE CO.LTD, BBSR VS RITANJALI DAS	SOMNATH ROY VS	Mac/0000009/2022 // I MACT,BALASORE(Baleshwar)
145	D-MACA/27079/2025 MACA/887/2025	LADUKISHORE RAY VS KANWARPAL SINGH	DEBASISH PATNAIK VS	Mac/0000290/2019 // IV M.A.C.T,CUTTACK(Cuttack)
146	D-MACA/27202/2025 MACA/888/2025	D.M., NEW INDIA ASSURANCE CO.LTD. VS SANJUKTA SAHU	GIRIJA PRASAD DUTTA VS	Mac/0000462/2010 // II MACT (SD),BERHAMPUR(Ganjam)
147	D-MACA/28864/2025 MACA/889/2025	DHRUBA CHARAN PANDA VS PARAMESWAR DHAL	SUBHASIS MOHAPATRA VS	Mac/0000147/2021 // III MACT,JAJPUR(Jajapur )

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148	D-MACA/29167/2025 MACA/890/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT VS LINGA HARIJANA	MAHITOSH SINHA VS	// A.D.J.,JEYPORE(Koraput) Mac/0000097/2020
149	D-MATA/28124/2025 MATA/285/2025	SAIBALINI @ BUI TRIPATHY VS KSHETRABASI MEHER	RAMESH CHANDRA SWAIN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000676/2021
150	D-MATA/29591/2025 MATA/286/2025	BHARATI MEHER VS PRASANT MEHER	PABITRA KUMAR NAYAK VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) CP/0000012/2023
151	D-MSA/29360/2025 MSA/44/2025	ADITYA KUMAR PANDA VS M/S. KESHARI ESTATE PRIVATE LIMITED ,KHURDA	MANAS RANJAN BAUG VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000011/2021
152	D-RPFAM/28854/2025 RPFAM/206/2025	SHALINI MAHAPATRA VS NALINI SRINIVAS PENUMALLA	PRAMOD KISHOR CHAND VS	// JUDGE FAMILY COURT,BHUBANESWA Cp/0000162/2016
153	D-RSA/24104/2025 RSA/378/2025	DEEPAK KUMAR SHARMA VS RABINDRA KUMAR NAYAK	SUDEEP KUMAR SARANGI VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000028/2022
154	D-RSA/27032/2025 RSA/379/2025	SMITARANI SAHOO VS CHINMAYEE ROY CHOUDHURY	GYANA RANJAN MAHAPATRA VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000018/2019
155	D-RSA/27534/2025 RSA/380/2025	BASANTI DAS VS NARAYAN BEHERA	MAMATA MISHRA VS	// A.D.J.,JAJPUR(Jajapur ) RFA/0000038/2008
156	D-RSA/25693/2025 RSA/381/2025	GOVINDA CHANDRA BHATTA VS CHANDRAKALA MOHAPATRA	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// 1ST A.D.J.,BERHAMPUR(Ganjam) RFA/0000030/2022
157	D-RSA/30191/2025 RSA/382/2025	MANORANJAN MAHAPATRA VS NIMISH ATHA	SUSANTA KUMAR JETHY VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000003/2019
158	D-TRP(C)/30210/2025 TRP(C)/243/2025	KANKANA JENA VS SHYAMASUNDAR JENA	SUSANTA KUMAR BARAL VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000069/2025
159	D-TRP(C)/30443/2025	S. PRIYANKA PRUSTY@CH. PRIYANKA NAYAK	SHASHI BHUSAN JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/244/2025	VS S. KAMAL PRUSTY	VS	JUDGE, FAMILY COURT, SAMBALPUR CP/0000099/2025
160	D-TRPCRL/22987/2025 TRPCRL/65/2025	AMARCHAND SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /175 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000599/2024
161	D-WA/30287/2025 WA/1323/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// ()
162	D-WA/30328/2025 WA/1324/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// ()
163	D-WA/30346/2025 WA/1325/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// ()
164	D-WA/30333/2025 WA/1326/2025	MANAGING COMMITTEE / GOVERNING BODY OF THE PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// ()
165	D-WA/30359/2025 WA/1327/2025	MANAGING COMMITTEE/ GOVERNING BODY OF THE PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// ()
166	D-WA/30353/2025 WA/1328/2025	MANAGING COMMITTEE /G.B. PHARMACEUTICAL COLLEGE OF BARAPALI, BARGARH VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// ()
167	D-WP(C)/30211/2025 WP(C)/21245/2025	BHARATI PRAGANIA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()
168	D-WP(C)/30166/2025 WP(C)/21246/2025	GUPTESWAR HATI VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// ()
169	D-WP(C)/30367/2025 WP(C)/21247/2025	RATAN KUMAR PASPUREDDY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
170	D-WP(C)/30268/2025 WP(C)/21248/2025	K. VIJAYA KUMAR VS	SHREYAN DAS VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/30182/2025 WP(C)/21249/2025	POWER FINANCE CORPORATION LTD,NEW DELHI ARCHANA PAIL VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// // 0 //
172	D-WP(C)/30380/2025 WP(C)/21250/2025	DR. GOURI SANKAR BAL VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
173	D-WP(C)/30313/2025 WP(C)/21251/2025	M/S SAMALESWARI COLLEGE OF NURSING, BARGARH VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
174	D-WP(C)/26818/2025 WP(C)/21252/2025	SABITARANI PATI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
175	D-WP(C)/30235/2025 WP(C)/21253/2025	RAJA BEHERA VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// 0 //
176	D-WP(C)/30172/2025 WP(C)/21254/2025	PARSURAM DAS VS STATE OF ODISHA	B Aidhar Sahoo VS	// 0 //
177	D-WP(C)/30215/2025 WP(C)/21255/2025	LAXMIDHAR GAUDA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
178	D-WP(C)/30247/2025 WP(C)/21256/2025	RABINDRA JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
179	D-WP(C)/30168/2025 WP(C)/21257/2025	RADHESHYAM SALIMA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
180	D-WP(C)/30223/2025 WP(C)/21258/2025	PREMALATA SAMANTARAY VS CHAIRMAN-CUM-MANAGING DIRECTOR, ORISSA RURAL HOUSING DEVELOPMENT CORPORATION, BBSR	SUNIL PRADHAN VS	// 0 //
181	D-WP(C)/30238/2025 WP(C)/21259/2025	MANABODH BARIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30254/2025 WP(C)/21260/2025	MAHENDRANATH MUNDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
183	D-WP(C)/30239/2025 WP(C)/21261/2025	RABINDRA JENA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
184	D-WP(C)/30010/2025 WP(C)/21262/2025	SULATA PATI VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	// 0 //
185	D-WP(C)/30306/2025 WP(C)/21263/2025	HOSCO PVT. LTD., WEST BENGAL VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
186	D-WP(C)/30098/2025 WP(C)/21264/2025	NIRANJAN PARIDA VS THE CHAIRMAN ODISHA GRAMEEN BANK	DR. JITENDRA KUMAR LENKA VS	// 0 //
187	D-WP(C)/30520/2025 WP(C)/21265/2025	M/S NETA SECURITY SERVICES PVT. LTD., BBSR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
188	D-WP(C)/30065/2025 WP(C)/21266/2025	DIBYAJYOTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
189	D-WP(C)/30220/2025 WP(C)/21267/2025	LOPAMUDRA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
190	D-WP(C)/30276/2025 WP(C)/21268/2025	RAMESH CHANDRA BARAD VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
191	D-WP(C)/29956/2025 WP(C)/21269/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
192	D-WP(C)/30337/2025 WP(C)/21270/2025	RAHULA KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
193	D-WP(C)/30382/2025	G. BIJYALAKSHMI CHOUDHURY	DEEPALI MAHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21271/2025	VS	VS	0
		D. AASWINI PATRA		//
194	D-WP(C)/30319/2025	M/S. RAJLAXMI CONSTRUCTIONS LIMITED, CUTTACK	PRABODHA CHANDRA NAYAK	//
	WP(C)/21272/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/30193/2025	ANJALI PADHY	SUBHADUTTA ROUSTRAY	//
	WP(C)/21273/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/30199/2025	TEJASWINI MAHARANA	SUBHADUTTA ROUSTRAY	//
	WP(C)/21274/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/30332/2025	MANAGING COMMITTEE OF SARASWATI SISHU MANDIR, BALISAHI, PURI	KUNAL KUMAR SWAIN	//
	WP(C)/21275/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/30201/2025	INDUMATI PARIDA	SUBHADUTTA ROUSTRAY	//
	WP(C)/21276/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/29469/2025	SAILENDRA BARIK	AJAYA KUMAR JENA	//
	WP(C)/21277/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/30293/2025	GANGADHAR PRADHAN	MANORANJAN PADHI	//
	WP(C)/21278/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/30429/2025	PRAFULLA KUMAR BARIK	ANJAN KUMAR BISWAL	//
	WP(C)/21279/2025	VS	VS	0
		CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CUTTACK		//
202	D-WP(C)/29558/2025	PRIYATAMA MISHRA	JYOTIRMAY GUPTA	//
	WP(C)/21280/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/30244/2025	BIJAYA SAHOO @ BABULI SAHOO	JAYADEBA BEHERA	//
	WP(C)/21281/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/29825/2025	KASHINATH SAHOO	ABHAYA KUMAR SHARMA	//
	WP(C)/21282/2025	VS	VS	0

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205	D-WP(C)/30227/2025 WP(C)/21283/2025	ODISHA GRAMEEN BANK, BBSR SATYA NARAYAN BRAMHA MOHAPATRA VS	SUNIL PRADHAN VS	// // 0
206	D-WP(C)/30387/2025 WP(C)/21284/2025	CHAIRMAN-CUM-MANAGING DIRECTOR ORISSA RURAL HOUSING DEVELOPMENT CORPORATION LTD., BBSR AJAYA KUMAR BAL VS	MANORANJAN NAYAK VS	// // 0
207	D-WP(C)/30381/2025 WP(C)/21285/2025	STATE OF ODISHA SUBARNA KESHARI CHAND VS	SUSANTA KUMAR BARAL VS	// // 0
208	D-WP(C)/28074/2025 WP(C)/21286/2025	STATE OF ODISHA M/S PRIYA RANJAN MISHRA, BBSR VS	SANDEEP KUMAR JENA VS	// // 0
209	D-WP(C)/29954/2025 WP(C)/21287/2025	STATE OF ODISHA ANJALI PANDA VS	SHAKTI SEKHAR VS	// // 0
210	D-WP(C)/30442/2025 WP(C)/21288/2025	STATE OF ODISHA SABYASACHI PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
211	D-WP(C)/29529/2025 WP(C)/21289/2025	STATE OF ODISHA GATI KRUSHNA BEHERA VS	DEBASISH SAMAL VS	// // 0
212	D-WP(C)/30392/2025 WP(C)/21290/2025	STATE OF ODISHA TRILOCHAN DASH VS	BIRAJA PRASANNA DAS VS	// // 0
213	D-WP(C)/30301/2025 WP(C)/21291/2025	STATE OF ODISHA RABINDRA MURMU VS	NIRANJAN LENKA VS	// // 0
214	D-WP(C)/30127/2025 WP(C)/21292/2025	STATE OF ODISHA ARATI MOHAPATRA VS	SUBHADUTTA ROUSTRAY VS	// // 0
215	D-WP(C)/29843/2025 WP(C)/21293/2025	STATE OF ODISHA PRAMOD KUMAR CHHURIYA VS CHAIRMAN BAR COUNCIL OF ODISHA, CUTTACK	ASWINI KUMAR DASH VS	// // 0 //

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216	D-WP(C)/27691/2025 WP(C)/21294/2025	PRADIP KUMAR PARIDA VS COMMISSIONER LAND RECORDS AND SETTLEMENT BOARD OF REVENUE BUILDING, ODISHA	NIRANJAN LENKA VS	// 0
217	D-WP(C)/30243/2025 WP(C)/21295/2025	ELENA DAS VS STATE OF ODISHA	SARADA DASH VS	// 0
218	D-WP(C)/30312/2025 WP(C)/21296/2025	MADHUSUDAN MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0
219	D-WP(C)/30416/2025 WP(C)/21297/2025	M/S MK-OPL-JV, SAMBALPUR VS STATE OF ODISHA	JITAMANYU SAHOO VS	// 0
220	D-WP(C)/29858/2025 WP(C)/21298/2025	SITAKANTA SAHOO VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0
221	D-WP(C)/30329/2025 WP(C)/21299/2025	SUDHIR KUMAR DASH VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0
222	D-WP(C)/27909/2025 WP(C)/21300/2025	DWARIKANATH KANDI @ DASH VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0
223	D-WP(C)/29756/2025 WP(C)/21301/2025	JAYAKRUSHNA MOHAPATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0
224	D-WP(C)/26799/2025 WP(C)/21302/2025	NIHARIKA PANDA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0
225	D-WP(C)/30202/2025 WP(C)/21303/2025	SMARANIKA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0
226	D-WP(C)/30439/2025 WP(C)/21304/2025	SURENDRA KUMAR JENA VS STATE OF ORISSA	KEDAR CHANDRA SARANGI VS	// 0
227	D-WP(C)/30088/2025	DEEPAK KUMAR NAG	JAGABANDHU SAHU	//

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	WP(C)/21305/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30440/2025 WP(C)/21306/2025	DIBAKAR MAHANTA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
229	D-WP(C)/30206/2025 WP(C)/21307/2025	RUDRABINA PATI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
230	D-WP(C)/30176/2025 WP(C)/21308/2025	EXECUTIVE ENGINEER (ELECT.), KALAHANDI WEST ELECTRICAL DIVISION, TPWOD VS SESADEV PADHI	DR. SASANTA KUMAR TRIPATHY VS	// 0 //
231	D-WP(C)/28656/2025 WP(C)/21309/2025	M/S.SUSANTA KUMAR MISHRA, BARAGARH VS THE COMMISSIONER (APPEALS), CGST, BBSR	ABHILASH MISHRA VS	// 0 //
232	D-WP(C)/30175/2025 WP(C)/21310/2025	SAGNIKA PATTANAİK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
233	D-WP(C)/30598/2025 WP(C)/21311/2025	DUMAL PARISHAD ODISHA SAHARANCHAL, BOLANGIR VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// 0 //
234	D-WP(C)/30417/2025 WP(C)/21312/2025	LAXMAN KUMAR SARANGI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
235	D-WP(C)/30487/2025 WP(C)/21313/2025	M/S SREI EQUIPMENT FINANCE LTD., JAJPUR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
236	D-WP(C)/30294/2025 WP(C)/21314/2025	M/S SUMRIT METALIKS PVT LTD VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
237	D-WP(C)/29374/2025 WP(C)/21315/2025	KALABATI RANA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
238	D-WP(C)/30290/2025 WP(C)/21316/2025	SANGHAMITRA SATPATHY VS	ASHIS KUMAR MISHRA VS	// 0

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239	D-WP(C)/30208/2025 WP(C)/21317/2025	THE COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN, NEW DELHI ANAMIKA PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //
240	D-WP(C)/30397/2025 WP(C)/21318/2025	HIMANSHU SEKHAR PANDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
241	D-WP(C)/30330/2025 WP(C)/21319/2025	PRADIP KUMAR SINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
242	D-WP(C)/30349/2025 WP(C)/21320/2025	SHYAM SUNDER DEVI PRASAD VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
243	D-WP(C)/30365/2025 WP(C)/21321/2025	SHYAM SUNDER DEVI PRASAD VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
244	D-WP(C)/27006/2025 WP(C)/21322/2025	SMRUTITIRTHA SAMAL VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
245	D-WP(C)/30275/2025 WP(C)/21323/2025	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
246	D-WP(C)/30233/2025 WP(C)/21324/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
247	D-WP(C)/30366/2025 WP(C)/21325/2025	SIDHARTHA SANKAR DAS VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
248	D-WP(C)/30344/2025 WP(C)/21326/2025	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
249	D-WP(C)/30282/2025 WP(C)/21327/2025	RAJENDRA MOHANTY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //

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250	D-WP(C)/30323/2025 WP(C)/21328/2025	SHAIKH AZIZUR RAHEMAN @ SK.BAJI @ SK.AJIJUR RAHEMAN VS UNION OF INDIA	MD. GOLAM MADANI VS	// 0 //
251	D-WP(C)/30251/2025 WP(C)/21329/2025	TAPAN KUMAR SWAIN VS SECRETARY, ODISHA HUMAN RIGHTS COMMISSION , BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
252	D-WP(C)/30324/2025 WP(C)/21330/2025	MANAS CHANDRA SAHOO VS STATE OF ORISSA	PRATIK DASH VS	// 0 //
253	D-WP(C)/30250/2025 WP(C)/21331/2025	LINGARAJ REDDY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
254	D-WP(C)/30486/2025 WP(C)/21332/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
255	D-WP(C)/30484/2025 WP(C)/21333/2025	SARAT CHANDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
256	D-WP(C)/30619/2025 WP(C)/21334/2025	SANSKRITI PAL VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
257	D-WP(C)/30391/2025 WP(C)/21335/2025	SARTHAK RANJAN BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
258	D-WP(C)/30185/2025 WP(C)/21336/2025	BALAGOPAL SARANGI VS STATE OF ODISHA	SRITAM MOHANTY VS	// 0 //
259	D-WP(C)/30482/2025 WP(C)/21337/2025	M/S B.L. CONSTRUCTION, BBSR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
260	D-WP(C)/30642/2025 WP(C)/21338/2025	SUBHASHMITA DAKUA VS DHIRESH DAKUA	SOURAV BHUYAN VS	// 0 //
261	D-WP(C)/30483/2025	M/S SREI EQUIPMENT FINANCE LTD., JAJPUR	SUBASH CH PANI	//

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	WP(C)/21339/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/30398/2025 WP(C)/21340/2025	KISHORE CHANDRA DAS VS STATE OF ODISHA	JAYADEV MISHRA VS	// 0 //
263	D-WP(C)/30198/2025 WP(C)/21341/2025	PRATIMA KUMARI SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
264	D-WP(C)/30485/2025 WP(C)/21342/2025	M/S SREI EQUIPMENT FINANCE LTD., JAIPUR VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
265	D-WP(C)/30679/2025 WP(C)/21343/2025	MADHUSUDAN JENA VS COLLECTOR, KEONJHAR	BHARAT BHUSAN ROUTRAY VS	// 0 //
266	D-WP(C)/30452/2025 WP(C)/21344/2025	JAYAPRAKASH PRUSTY VS STATE OF ODISHA	BISWA CHANDRA MOHANTY VS	// 0 //
267	D-WP(C)/27878/2025 WP(C)/21345/2025	SURUKATI MUKUNDA DORA @ S. MUKUNDA DORA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// 0 //
268	D-WP(C)/30188/2025 WP(C)/21346/2025	SUHELIKA SAGAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
269	D-WP(C)/30535/2025 WP(C)/21347/2025	FULABASA LAKRA VS STATE OF ODISHA	DIPTI MOHAPATRA VS	// 0 //
270	D-WP(C)/29271/2025 WP(C)/21348/2025	DIPU DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
271	D-WP(C)/30553/2025 WP(C)/21349/2025	BABULA BEHERA VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //
272	D-WP(C)/28897/2025 WP(C)/21350/2025	PADMINI MALLICK VS	RAKESH SAHU VS	// 0

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273	D-WP(C)/30143/2025 WP(C)/21351/2025	THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, INDIAN BANK, BBSR SUNITA KUMARI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()
274	D-WP(C)/30213/2025 WP(C)/21352/2025	CHAKRADHAR MALIK VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //
275	D-WP(C)/30318/2025 WP(C)/21353/2025	SUPRAVA BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
276	D-WP(C)/29001/2025 WP(C)/21354/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,KEONJHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
277	D-WP(C)/29320/2025 WP(C)/21355/2025	NIDHIRAM MALLIK VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// () //
278	D-WP(C)/30437/2025 WP(C)/21356/2025	HIRADHAR MAHANTY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// () //
279	D-WP(C)/30317/2025 WP(C)/21357/2025	SUDARSHAN SWAIN VS SETTLEMENT OFFICER, JOBRA, CUTTACK	SUDHIR KUMAR MALLICK VS	// () //
280	D-WP(C)/29452/2025 WP(C)/21358/2025	BHADRASEN PRADHAN VS GOVT. OF INDIA	TUSAR KUMAR MISHRA VS	// () //
281	D-WP(C)/29678/2025 WP(C)/21359/2025	ARNNAPURNA PANDA VS COLLECTOR, KEONJHAR	SIDHARTHA DAS VS	// () //
282	D-WP(C)/29665/2025 WP(C)/21360/2025	SATRUGHN PARIDA VS DISTRICT REGISTRAR SUNDARGARH CUM ADDL DIST MAGISTRATE, SUNDARGARH	GAGAN BIHARI SINGH VS	// () //
283	D-WP(C)/30674/2025 WP(C)/21361/2025	THE EXECUTIVE ENGINEER, PRACHI IRRIGATION DIVISION, BBSR VS THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	SATYA NARAYAN MOHAPATRA VS	// () //

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284	D-WP(C)/28876/2025 WP(C)/21362/2025	SANJEEV KUMAR DASH VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
285	D-WP(C)/30676/2025 WP(C)/21363/2025	M/S. PRATYUSH, BBSR VS NOTIFIED AREA COUNCIL, PURUSHOTTAMPUR, GANJAM	LALIT KUMAR MAHARANA VS	// 0 //
286	D-WP(C)/30068/2025 WP(C)/21364/2025	SAROJ KUMAR MALLIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
287	D-WP(C)/27599/2025 WP(C)/21365/2025	GANESH PRASAD KAR VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
288	D-WP(C)/30461/2025 WP(C)/21366/2025	BALADEV NAIK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
289	D-WP(C)/30160/2025 WP(C)/21367/2025	M/S. KCS PVT. LTD., BBSR VS M/S. MECON LTD., JHARKHAND	SUVENDU KUMAR RAY VS	// 0 //
290	D-WPCRL/22904/2025 WPCRL/107/2025	ASIT KUMAR SENAPATI VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	//0 0 //
291	D-ABLAPL/22859/2025 ABLAPL/8975/2025	SUBASH CHANDRA BEHERA @ SUBASH CH. BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /154 /2025 0 //
292	D-ABLAPL/22871/2025 ABLAPL/8976/2025	SARANT MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	AMBADOLA /154 /2025 0 //
293	D-ABLAPL/22872/2025 ABLAPL/8977/2025	DINABANDHU MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	NAYAPALLI P.S. /358 /2025 0 //
294	D-ABLAPL/22894/2025 ABLAPL/8978/2025	TUNA DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	BERHAMPUR SADAR /272 /2025 0 //
295	D-ABLAPL/22896/2025	DHANESWAR MAHANTY	AMITAV TRIPATHY	NAYAGARH SADAR /111 /2019

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	ABLAPL/8979/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/21785/2025 ABLAPL/8980/2025	NANDAKISHORE MAJHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /95 /2025 ( ) //
297	D-ABLAPL/22862/2025 ABLAPL/8981/2025	BHISMA DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 J.M.F.C,PARJANG(Dhenkanal) 2(A)CC/0000117/2025
298	D-ABLAPL/22169/2025 ABLAPL/8982/2025	GHUNDUGOPAL AGRAWAL @ GHUNDU GOPAL AGRAWAL @ GHUNDUGOPAL AGRAWAL @ GHUNDU AGRAWAL VS STATE OF ODISHA	SWARNALAKSHMI VS	KANTAMAL /130 /2021 ( ) //
299	D-ABLAPL/22864/2025 ABLAPL/8983/2025	ASISH BEHERA @ BAPI VS STATE OF ODISHA	SAMARESH PATTNAIK VS	KUJANGA /254 /2025 ( ) //
300	D-ABLAPL/22332/2025 ABLAPL/8984/2025	SWARNAPRAVA KHILLAR @ KHILAR @ SWARNA PRABHA KHILLAR VS STATE OF ODISHA	MANOJ KUMAR JENA VS	SALIPUR /320 /2025 ( ) //
301	D-ABLAPL/22865/2025 ABLAPL/8985/2025	KALIA @ GOBINDA CHANDRA DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PHULBANI TOWN /219 /2024 ( ) //
302	D-ABLAPL/22561/2025 ABLAPL/8986/2025	SUKANTA CHANDRA ROUTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /368 /2025 ( ) //
303	D-ABLAPL/22562/2025 ABLAPL/8987/2025	TAPAS KUMAR ROUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /368 /2025 ( ) //
304	D-ABLAPL/22870/2025 ABLAPL/8988/2025	MANISHA SHARMA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	MAHILA PS SAMBALPUR /29 /2025 ( ) //
305	D-ABLAPL/22695/2025 ABLAPL/8989/2025	SUHASINI ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	S.P.(CID-CRL),CUTTACK /5 /2025 ( ) //
306	D-ABLAPL/22742/2025 ABLAPL/8990/2025	SWADHIN HARIPAL VS	SARAT CHANDRA MEKAP VS	ATTABIRA /261 /2025 ( )

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307	D-ABLAPL/22875/2025 ABLAPL/8991/2025	STATE OF ODISHA SANJAYA JENA VS	MANORANJAN PADHI VS	// JAGATSINGPUR /5005 /2025 ()
308	D-ABLAPL/22766/2025 ABLAPL/8992/2025	STATE OF ODISHA PRANABALLV ROUT VS	SUBHAGYA KUMAR DASH VS	// SOSO /153 /2025 ()
309	D-ABLAPL/22881/2025 ABLAPL/8993/2025	STATE OF ODISHA RASHMITA PRADHAN VS	SADHAN MOHANTY VS	// ANGUL TOWN /416 /2025 ()
310	D-ABLAPL/22792/2025 ABLAPL/8994/2025	STATE OF ODISHA BIRANCHI NARAYAN DASH VS	DEEPAK KUMAR DAS VS	// KONARK /124 /2025 ()
311	D-ABLAPL/22883/2025 ABLAPL/8995/2025	STATE OF ODISHA TUSHAR RANJAN PATRA VS	SURYAKANTA DASH VS	// BAIDESWAR /100 /2025 ()
312	D-ABLAPL/22820/2025 ABLAPL/8996/2025	STATE OF ODISHA GUNANIDHI MAJHI VS	MANAS KUMAR CHAND VS	// MUDANPUR RAMPUR /165 /2025 ()
313	D-ABLAPL/22822/2025 ABLAPL/8997/2025	STATE OF ODISHA ARUN KUMAR NAYAK VS	BIKRAM KESHARI RAJ VS	// TIGIRIA /139 /2025 ()
314	D-ABLAPL/22893/2025 ABLAPL/8998/2025	STATE OF ODISHA SANGRAM BISWAL VS	AMITAV TRIPATHY VS	// DASPALLA /217 /2025 ()
315	D-ABLAPL/21749/2025 ABLAPL/8999/2025	STATE OF ODISHA MADHUSUDAN PRADHAN VS	CHIRANJIB ROUT VS	// GOPALPRASAD /156 /2025 ()
316	D-ABLAPL/22364/2025 ABLAPL/9000/2025	STATE OF ODISHA SHAIKH OBEDULLA RIZWI VS	BHARAT JALLI VS	// KANDARPUR /140 /2025 ()
317	D-ABLAPL/22844/2025 ABLAPL/9001/2025	STATE OF ODISHA ARABINDA @ ARABIND MALIK @ BABI VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// KAMAKHYANAGAR /353 /2025 () //

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### CASES REGISTERED REPORT AS ON :30/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/22426/2025 ABLAPL/9002/2025	BAPI @ BISWAJIT SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /194 /2024 () //
319	D-ABLAPL/22913/2025 ABLAPL/9003/2025	NIHAR RANJAN DEHURI @ NIHAR RANJAN DEHURY VS STATE OF ODISHA	MANORANJAN DAS VS	CHHENDIPADA /352 /2025 () //
320	D-ABLAPL/22921/2025 ABLAPL/9004/2025	JAYAPRAKASH G VS STATE OF ODISHA	BHARAT JALLI VS	KORAPUT TOWN /107 /2025 () //
321	D-ABLAPL/22794/2025 ABLAPL/9005/2025	SACHIN SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	/ /0 S.D.J.M.,BALLIGUDA(Kandhamal) 2(A)CC/0000009/2025
322	D-ABLAPL/22976/2025 ABLAPL/9006/2025	RAKESH KUMAR SETHY VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /247 /2025 () //
323	D-ABLAPL/22970/2025 ABLAPL/9007/2025	RAJESH KUMAR BURUDA VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /156 /2025 () //
324	D-ABLAPL/22978/2025 ABLAPL/9008/2025	SANJAYA KUMAR ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	DHENKANAL TOWN /247 /2025 () //
325	D-ABLAPL/21431/2025 ABLAPL/9009/2025	SANTOSH KUMAR BHUYAN @ SILU BHUYAN VS STATE OF ODISHA	DIPTI MOHAPATRA VS	JATNI P.S. /118 /2020 () //
326	D-ABLAPL/22935/2025 ABLAPL/9010/2025	SMRUTI RANJAN SENAPATI VS STATE OF ODISHA	SAMARESH PATNAIK VS	PARADEEP /158 /2025 () //
327	D-ABLAPL/22980/2025 ABLAPL/9011/2025	ARVIND SINGH ARORA @ ARABINDA SINGH VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALIMI /146 /2025 () //
328	D-ABLAPL/22991/2025 ABLAPL/9012/2025	KISHOR CH. SAHU VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /103 /2009 () //
329	D-ABLAPL/22084/2025	SUKANTA KUMAR PATRA	AKSHAYA KUMAR SUBUDHI	DELANGA /34 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9013/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/22393/2025 ABLAPL/9014/2025	KANCHAN SAMAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NISCHINTAKOILI /53 /2024 () //
331	D-ABLAPL/22529/2025 ABLAPL/9015/2025	SHUBHAM @ SHUVAM SONKAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /215 /2025 () //
332	D-ABLAPL/22992/2025 ABLAPL/9016/2025	BASANTI BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	JANKIA P.S. /259 /2025 () //
333	D-ABLAPL/22993/2025 ABLAPL/9017/2025	SUNIL BARIK VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CUTTACK SADAR /558 /2025 () //
334	D-ABLAPL/22995/2025 ABLAPL/9018/2025	SISHIR KUMAR JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /245 /2025 () //
335	D-ABLAPL/22747/2025 ABLAPL/9019/2025	PRASANT KUMAR NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHADRAK TOWN /431 /2025 () //
336	D-ABLAPL/23028/2025 ABLAPL/9020/2025	NARENDRA KUMAR BHADRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAJPUR SADAR /247 /2025 () //
337	D-ABLAPL/23049/2025 ABLAPL/9021/2025	GANESH SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /161 /2024 () //
338	D-ABLAPL/22623/2025 ABLAPL/9022/2025	BHAGABAN MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
339	D-ABLAPL/22716/2025 ABLAPL/9023/2025	MOHAMMED ZAID @ MD ZAID VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S. BUXIBAZAR /114 /2025 () //
340	D-ABLAPL/22754/2025 ABLAPL/9024/2025	DEBASISH BARAL VS	SISIR DAS VS	BIDANASI /183 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/22917/2025 ABLAPL/9025/2025	STATE OF ODISHA MINU NESA BIBI VS STATE OF ODISHA	RAJJEET ROY VS	// JALESWAR /334 /2025 () //
342	D-ABLAPL/22768/2025 ABLAPL/9026/2025	SUDHIR @ BUDHA PARIDA VS STATE OF ODISHA	BHAKTA BHUSAN BARIK VS	LINGARAJ P.S. /359 /1991 () //
343	D-ABLAPL/23069/2025 ABLAPL/9027/2025	SAROJ PAIK @ SAROJ PAIKRAY VS STATE OF ODISHA (EOW)	KAMALAKANTA MOHANTA VS	S.P.(CID-CRL),CUTTACK /5 /2025 () //
344	D-ABLAPL/22868/2025 ABLAPL/9028/2025	SAURABH KUMAR VS STATE OF ODISHA	ADYASIDHI MISHRA VS	MAHILA PS SAMBALPUR /29 /2025 () //
345	D-ABLAPL/22944/2025 ABLAPL/9029/2025	AMOSH KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /58 /2025 () //
346	D-ABLAPL/23071/2025 ABLAPL/9030/2025	GOBINDA NAG VS STATE OF ODISHA (EOW)	KAMALAKANTA MOHANTA VS	S.P.(CID-CRL),CUTTACK /5 /2025 () //
347	D-ABLAPL/23072/2025 ABLAPL/9031/2025	SANJUKTA NAG VS STATE OF ODISHA (EOW)	KAMALAKANTA MOHANTA VS	S.P.(CID-CRL),CUTTACK /5 /2025 () //
348	D-ABLAPL/22423/2025 ABLAPL/9032/2025	SAMARENDRA SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /67 /2025 () //